

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 8/1999

DATE OF ORDER: 4.9.2003

Shri Harish Chaturvedi son of Shri P.C. Chaturvedi aged about 43 years, Resident of 912-A, Old Railway Colony, Kota (Raj.) at present employed on the post of Commercial Inspector, Western Railway, Kota Division, Kota.

.... Applicant.

VERSUS

1. Union of India through General Manager, Western Railway, Churchgate, Bombay.
2. General Manager, Western Railway, Churchgate, Bombay.
3. Divisional Railway Manager, Western Railway, Kota Division, Kota.
4. Sr. Divisional Commercial Manager (E), Western Railway, Kota Division, Kota.
5. Shri P.K. Gupta, Commercial Inspector, Western Railway, Kota.
6. Shri S.R. Nimal, Commercial Inspector, Western Railway, Kota.
7. Shri V.K. Gupta, Commercial Inspector, Western Railway, Kota Division, Kota.

.... Respondents.

Mr. Shiv Kumar, Counsel for the applicant.

Mr. U.D. Sharma, Counsel for the respondents.

CORAM:

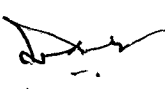
Hon'ble Mr. S.K. Agarwal, Member (Administrative)
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that he does not want to press this OA and requests to withdraw the same.

2. The OA stands dismissed as not pressed.


(M.L. CHAUHAN)
MEMBER (J)


(S.K. AGARWAL)
MEMBER (A)